

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIALBENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **08.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Meka Infrastructure Pvt. Ltd.  
Vs  
Dhiren Shathilal Shah

**MAIN PETITION NUMBER** : CA(CAA)/1026(CHE)/2019  
IA(CA)/38(CHE)2024, IA/758/2021, MA/1142/2020

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**COMMON ORDER**

Present: Shri. Ravi Rajagopalan, Ld. Counsel for the Applicant in  
IA(CA)/38(CHE)/2024.

Shri. Tanmay Khelkar, Ld. Counsel for the Respondent/erstwhile  
Liquidator/Scheme Observer.

Respondent in person.

Ld. Counsel for the Applicant states that reply has been received in the morning  
today.

Let the copy of the reply be e-filed along with physical copy in the Registry.

Ld. Counsel for the Applicant seeks time to file rejoinder.

List all the applications on **29.05.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**

vs